

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 8415 OF 2009

BEFORE THE REGISTRAR S.G. SHAH

ASST.ENGINEER,RAJASTHAN DEV.CORP.& ANR.

Appellant (s)

VERSUS

GITAM SINGH

Respondent(s)

Date: 30/11/2011 This Appeal was called on for hearing today.

For Appellant(s)

Ms. Hema Shekhawat, Adv.
Ms. Shobha,Adv.

For Respondent(s)

Mr. S.B. Khan, Adv.
Mr. Aftab Ali Khan,Adv.

UPON hearing counsel the Court made the following
O R D E R

Registry to process the matter for listing before
the Hon'ble Court, as per rules.

(S.G. SHAH)
REGISTRAR